

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1715  
ANSWERED ON:05.03.2015  
ACQUISITION OF LAND FOR SMART CITIES  
Singh Shri Lallu

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the land of rural habitation in the country is likely to be acquired by the Government for implementation of the scheme to develop 100 smart cities into country;
- (b) if so, the total area of land in rural habitations likely to be acquired for implementation of the said scheme, State/UT-wise;
- (c) the number of rural people likely to be rendered homeless as a result thereof, State/UT-wise; and
- (d) the amount of compensation paid to them and the steps taken to rehabilitate them, State/UT-wise?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (d) : As per information received from Ministry of Urban Development, the scheme for developing Smart Cities is under formulation in consultation with State Governments. The details will be known only after the Scheme design is complete.